

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

104. I.A. 4105/2023
In
C.P.(IB)-113(MB)2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **04.04.2024**

NAME OF THE PARTIES: Absotherm Energy Solutions Pvt Limited

V/s.

Ina Techfm Global Solution Pvt Limited.

Appearances:

For Petitioner : Adv. Ashmita Goradia

For Respondent : Adv. Shawn Fernandes i/b Adv. Prachi Wazalwar for
CD and applicant in IA 4105/2023

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Ld. Counsel for the Petitioner seeks one more week to file the additional affidavit pursuant to order dated 07.03.2024. It is very strange to note that the FC has not complied with the order of this tribunal. One last and final opportunity is granted to file additional affidavit, failing which right to file additional affidavit shall be forfeited. At her request, list on **29.04.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)